Written Answers to		[1 August, 2016]		Unstarred Questions 387		
1	2	3	4	5	6	7
12.	Lower Dudhna	2005-06	March, 2017	44.482	29.758	14.724
13.	Tillari	2005-06	March, 2017	6.57	5.005	1.565
14.	Lower Wardha	2006-07	March, 2017	63,333	18.764	44.569
15.	Lower Panzara	2009-10	March, 2017	6.785	3. 5 66	3.219
16.	Nandur Madhmeshwar Ph-II	2009-10	March, 2017	20.5	3.977	16.523
	Total			207.95	95,23	112.72
	Manipur					
17.	Thoubal	1997-98	March, 2017	29.45	16.16	13.29
<u>18.</u>	Dolaithabi Barrage	2002-03	March, 2017	7.54	1.495	6.D45
	Total			36.99	17.66	19.34
	Odisha					
19.	Lower Indra(KBK)	1999- 2000	March, 2017	35.87	18.5	17.37
	Punjab					
20.	Kandi Canal Extension (Ph.II)	2002-03	March, 2017	23.33	18.73	4.6
21.	Rehabilitation of 1st Patiala Feeder and Kotla Branch Project	2007-08	March, 2017	68.62	61.6	7.02
	Total			91.95	80.33	11.62
	Rajasthan					
22.	Narmada Canal	1998-99	March, 2017	245.88	239.17	6.71
	Telangana					
	Priority-I Projects					
23.	J. Chokha Rao LIS	2006-07	March, 2017	249	55.76	193.24
	TOTAL (Priority-I)			1453.13	954	499

Plan for regular inspection, maintenance and rehabilitation of dam

1654. SHRIMATI RENUKA CHOWDHURY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has chalked out any plan for regular inspection, maintenance and rehabilitation of dams across the country;

- (b) if so, the details thereof, State-wise; and
- (c) the fresh steps taken by Government to identify dams which needed rehabilitation and to take appropriate action to ensure their safety and operational performances?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) to (c) The dams are maintained and operated by dam owners, which are mostly the State Governments. Generally the dam owners carry out the inspection, maintenance and rehabilitation of their dams. However, Government of India with financial assistance from the World Bank has started the Dam Rehabilitation and Improvement Project (DRIP) for rehabilitation of about 225 dam projects in seven States, namely Madhya Pradesh, Odisha, Kerala, Tamil Nadu, Karnataka, Jharkhand and Uttarakhand.

CGWB assessment of ground water level

1655. SHRI C.M. RAMESH: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Central Ground Water Board (CGWB) carries out ground water level assessment in the country every year;
- (b) if so, the details thereof during the last three years, year-wise and Statewise;
- (c) if not, when the last such assessment was done and what was the results thereof, State-wise;
 - (d) how the above assessment is done; and
- (e) what impact the population explosion and industrialisation has on ground water level and remedial measures taken by the Ministry in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV KUMAR BALYAN): (a) and (b) Yes, Sir. State-wise details of ground water level monitored by Central Ground Water Board (CGWB) during the last three years are given in Statement-I to Statement-III (*See* below).

(c) In view of the reply to part (a) and (b) above, question does not arise.